## EXTRAORDINARY PUBLISHED BY AUTHORITY



No. 976, CUTTACK, SATURDAY, APRIL 20, 2024, CHAITRA, 31, 1946

## **Notice**

By virtue of an affidavit sworn before the **Notary Public G UDAYAGIRI** on Dated **14th March 2024**, I, **Mrs. SUKESINI PRADHAN**, Address **AT-SISAPANGA,PO-LAMUNGIA,PS-RAIKIA,DIST-KANDHAMAL,ODISHA,762101** have changed my name from "**ABANTI PRADHAN**" to "**SUKESINI PRADHAN**". Henceforth, I shall be known as "**SUKESINI PRADHAN**" for all purposes.

**SUKESINI PRADHAN** 

Processed and Published by the Directorate of Printing, Stationery and Publication, Odisha, Cuttack-10

Name: Director

Designation: PRTG, STY and PUBN

Date: 4/22/2024 6:24:53 PM